

आयकर अपीलीय अधिकरण “एक-सदस्य मामला” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, MUMBAI

माननीय श्री अमरजीत सिंह, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI AMARJIT SINGH, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.4434/Mum/2019
(निर्धारण वर्ष / Assessment Year: 2013-14)

Polyfibre Industries Pvt. Ltd. 82, 8 th floor, Maker Chambers III, Nariman Point, Mumbai-400 021	बनाम/ Vs.	DCIT-3(2)(2) Aaykar Bhavan, M.K. Road, Mumbai-400 020
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AAACP-9550-B		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)
Assessee by	:	Withdrawal letter dated. 19/12/2020
Revenue by	:	Shri Sanjay Sethi-Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	24/12/2020
घोषणा की तारीख / Date of Pronouncement	:	04/01/2021

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year 2013-14, contests the order of learned first appellate authority on certain grounds of appeal.
2. The registry has placed on record assessee’s letter dated 19/12/2020 wherein it has been submitted that the assessee has already opted for *Vivad Se Vishwas Scheme (VVS Scheme)* and filed Form No.1 & 2. The Ld. DR did not object to the same.

3. Accordingly, the appeal stands dismissed as withdrawn with a liberty to assessee to seek restoration of this appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
4. The appeal stands dismissed as withdrawn.

Order pronounced on 04th January, 2021.

Sd/- (Amarjit Singh) Sd/- (Manoj Kumar Aggarwal)
न्यायिक सदस्य / **Judicial Member** लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 04/01/2021
Sr.PS, Sudip Sarkar/Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.